

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH EAST DISTRICT SAKET COURTS COMPLEX, NEW DELHI**

ORDER [] Dated 20/1/23

In partial modification of this Office Order No. 135 dated 21.12.2022, in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 10 (3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/investigating agencies of South East District/Sessions Division of Delhi as mentioned against their respective names w.e.f. 10.02.2023 till further orders:

(1)	(2)	(3)	(4)	(5)
Sl. No.	Name of Judicial Officers	Name of police stations and investigation agencies	Name of the 1 st Link Judicial Officer	Name of the 2 nd Link Judicial Officer
1	Sh. Pooan Chand ASJ-01 (POCSO)	Kalindi Kunj, Jazira Nagar, EOW Cell,	Sh. Prashant Sharma, ASJ-02	Sh. Sonu Agnihotri, ASJ-03
2	Sh. Prashant Sharma, ASJ-02	Kalkaji, New Friends Colony, Greater Kailash, Sunlight Colony,	Ms. Anu Aggarwal ASJ-06 (POCSO)	Sh. Pooan Chand ASJ-01 (POCSO)
3	Sh. Sonu Agnihotri, ASJ-03	Govindpuri, C. R. Park, Hazrat Nizamuddin, Defence Colony.	Ms. Prabh Deep Kaur, ASJ (FTC) (POCSO)	Ms. Anu Aggarwal ASJ-06 (POCSO)
4	Sh. Arul Verma, Special Judge, ASJ-04/Spl. Judge NDPS	Amar Colony, Sarita Vihar, Badarpur;	Ms. Surya Malik Grover ASJ (Special Judge FTC)	Ms. Prabh Deep Kaur, ASJ (FTC) (POCSO)
5	Sh. Anuj Agrawal, ASJ-05	Okhla Industrial Area, Jajpur, Shahen Bagh, Pal Prashadpur	Sh. Pooan Chand ASJ-01 (POCSO)	Ms. Surya Malik Grover ASJ (Special Judge FTC)
6	Ms. Anu Aggarwal ASJ-06 (POCSO)	Lajpat Nagar, Lodhi Colony. C A W Cell,	Sh. Sonu Agnihotri, ASJ-03	Sh. Prashant Sharma, ASJ-02
7	Ms. Prabh Deep Kaur, ASJ (FTC) (POCSO)	Kotla Mubarakpur, Nehru Place Metro,	Sh. Arul Verma, Special Judge, ASJ-04/Spl. Judge NDPS	Sh. Anuj Agrawal, ASJ-05
8	Ms. Surya Malik Grover ASJ (Special Judge FTC)	Crime Branch SED, Okhla Vihar Metro, Cyber Police Station	Sh. Anuj Agrawal, ASJ-05	Sh. Arul Verma, Special Judge, ASJ-04/Spl. Judge NDPS

Note :-

Whenever any Judicial Officer mentioned in column no. (2) is on leave or is not available due to any reason, his/her work shall be looked after by the link Judicial Officer mentioned in column no. (4) and (5). In case all the judicial Officers of the same row are on leave or not available due to any reason the Judicial Officer whose name is mentioned immediately below the name of the Judicial Officer mentioned in column no. (5) shall act as link Judicial Officer for such duration and so on and so forth for disposal of the bail/urgent applications of the respective police station.

Production of the accused for the first and subsequent remands or where the final report/Charge Sheet is yet to be filed by the Investigating Authority in case of special enforcements as mentioned above shall be done before concerned courts as per Jurisdiction. Special remand for Sessions is for Jail No. 4 & 5 shall also be heard by the respective courts as per Jurisdiction.

Shalinder
(SHALINDER KAUR)
Principal District & Sessions Judge (SE)
Saket Courts Complex, New Delhi

Cont...2/-

No. Judl./Bail Power/F46/South-East/Saket/2023/ 2858-2945

New Delhi, Dated: 17/12/23

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), South, North West, South West, East, Shabdara District, New Delhi, North District, West District, North East District, Delhi.
3. All concerned Judicial Officers of South East District, Saket Courts, New Delhi.
4. A.O./Judl./Filing Section & Admn. Branch, (SE), Saket Courts Complex, New Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
7. The Reader and PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
8. The In-Charge, Bail and Filing Section.
9. The PRO, Facilitation Centre, Saket Courts Complex, New Delhi.
10. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
11. The concerned dealing R & I Branch (SE) for uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. Computer Branch, with request to upload the same on the website of South East District, Saket Courts, New Delhi.
14. The Secretary, Bar Association, Saket Courts Complex, New Delhi.

Principal District
Principal District & Sessions Judge (SE)
Saket Courts Complex, New Delhi